Annexure-7 Name of the corporate debtor: WADHAWAN HOLDINGS PRIVATE LIMITED; Date of commencement of CIRP: 24-11-2023; List of Creditors Updated on: 01-07-2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of	Amount of any			
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC, if applicable		mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Assistant Assessor & Collector (I/C)/H-East Ward		20-12-2023	2,46,45,537.00	2,46,45,537.00	Property Tax Dues	-	_	No	NA	-	-	-	-	Claim admitted
2	Assistant Commissioner of Customs, ICD, Bengaluru		18-12-2023	4,16,82,070.00	-	Statutory Dues	_	-	No	NA	-	_	4,16,82,070.00		Claim not admitted, sufficient documents not provided by the Claimant
3	Assistant Commissioner of Customs, Raighad Maharashtra		17-05-2024	5,47,94,322.00	-	Statutory Dues	-	-	No	NA	-	-	5,47,94,322.00		Claim not admitted, sufficient documents not provided by the Claimant
4	Assistant Assessor & Collector / S - Ward. Brihanmumbai Municipal Corporation		13-05-2025	13,94,75,629.00	-	Property Tax Dues	_	-	No	NA	-	_	-		Claim is under verification, pending for documents
		Total		26,05,97,558.00	2,46,45,537.00		-	-		-	•	-	9,64,76,392.00	13,94,75,629.00	